

Rev:79/02

OA 17/98

Union of India and Ors Vs. S.K.Sahu

O R D E R (By Circulation)

20.1.2003

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

This application is for review of the order dated 10.5.02 passed in OA No.17/98. The plea of the applicant before the Tribunal was accepted as the respondents failed to aver and prove ^{any} ~~the~~ date on which the circular dated 5/5/1995 was brought to the notice of the applicant. The review application has been sought on fresh material. It has not been shown that such material could not be brought before the Tribunal even after exercise of due diligence and it was not in the knowledge of the respondents. In the absence of such material and averments, we do not find any error apparent in the order under review.

The application has no merit and is accordingly rejected.


MEMBER(A)


VICE CHAIRMAN

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